

CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ SMT S. J. GHARAT(Incharge)
COURT 35 ADDL SESSIONS JUDGE
Criminal Cause List Dated 09-11-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
<u>EVIDENCE PART HEARD</u>				
1	POCSO SPL CASE	100277/2016	THE STATE OF PANTNAGAR POLICE STATION. Vs ABDUL MOHHMAD KHALID	
2	POCSO SPL CASE	100304/2016	THE STATE OF VAKOLA POLICE STATION. Vs JOAQUIM JOHN DSOUZA	
3	POCSO SPL CASE	100667/2018	The State of Vakola Police Station Vs Anand Periyarwami Arjun	PP
<u>EVIDENCE</u>				
4	POCSO SPL CASE	1000406/2018	Bhandup Police Station Vs Jagannath @ Gajya Krushna Kamble	PP
5	POCSO SPL CASE	1000476/2018	The State of Gavdevi Police Station Vs Prafful Nabar Nag	PP
<u>CHARGE</u>				
6	POCSO SPL CASE	100121/2018	The State of Parksite Police Station Vs Dinesh Gopal Singh	
(Main Matter REMAND APPL POCSO/0101003/2017)				
7	POCSO SPL CASE	1000635/2018	The State of Khar Police Station Vs Shravan Satubhai Rathod	PP
<u>APPEARANCE</u>				
8	POCSO SPL CASE	100194/2017	PARKSITE POLICE STATION Vs NIKHIL RAJU TRIBHUVAN	
9	POCSO SPL CASE	100597/2017	Ther State Shivaji Park Police Station Vs Sohail Shahid Hashmi	
10	POCSO SPL CASE	100020/2018	The State Parksite Police Station Vs Santosh Ramdas Mohite	

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11	POCSO SPL CASE	100053/2018	The State of Kurla Police Station Vs Ram Ramprasad Yadav	
(Main Matter REMAND APPL POCSO/0101086/2017)				
12	POCSO SPL CASE	100055/2018	The State of Mankhurd Police Station Vs Abdul Rehman Faiyaz Ahmed Shaikh	
(Main Matter REMAND APPL POCSO/0101092/2017)				
13	POCSO SPL CASE	100046/2019	The State of Chembur Police Station Vs Nitin Balu Durgude	PP
14	POCSO SPL CASE	100733/2019	The State of Maharashtra - Trombay Police Station Vs Mohd. Zakir Abdul Jabbar Shaikh and Other 05	PP
<u>R-E U-S 299 CR.P.C</u>				
15	SESSIONS CASE	100650/2013	The State Oshiwara P. Stn. Vs Dilawar Mijajur Hussain	

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1	POCSO SPL CASE	100415/2015	The State of Govandi Police Station Vs Rajuprasad Mani Mahato	
2	POCSO SPL CASE	100551/2015	The State of Dharavi Police Station Vs Mohd. Gous Harun Khan	
3	POCSO SPL CASE	1000638/2018	The State of Trombay Police Station Vs Yousuf Noor Khan	PP
<u>EVIDENCE</u>				
4	POCSO SPL CASE	100247/2016	THE STATE OF TROMBAY POLICE STATION. Vs MANJUR AHMED ILAHI	
5	POCSO SPL CASE	100022/2017	DADAR POLICE STATION. Vs RAMA JAGANNATH CHAURSIYA	
6	POCSO SPL CASE	100453/2017	The State Mankhurd Police Station Vs Umesh Gulabrao Dohk	
7	POCSO SPL CASE	100535/2017	The State Khar Police Station Vs Ajit Alekzander Kerketta	
<u>APPEARANCE</u>				
8	POCSO SPL CASE	1000389/2018	The State Of Ghatkopar Police Station Vs Rushabh Sanjay Sapkal	PP
9	POCSO SPL CASE	1000622/2018	The State of Trombay Police Station Vs D. Stifen Raj Don Boasko Aarokiya	PP
10	REMAND APPL POCSO	100279/2019	The State- Ghatkopar Police Station Vs Aamjya @ Pathan Barkatali Shaikh	

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11	SPL.CASE	80/2020	The State of Maharashtra - Nagpada Police Station Vs Kiran Naveenbhai Rathod	PP
12	SPL.CASE	94/2020	The State of Maharashtra - Vakola Police Station Vs Girish Nagesh Dagde	PP
13	SPL.CASE	169/2020	The State of Maharashtra - Deonar Police Station Vs Nikhil Sandip Salvi	PP

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<u>EVIDENCE PART HEARD</u>				
1	POCSO SPL CASE	100354/2015	The State of D.N.Nagar Police Station. Vs Imran Abdulla Khan	
2	POCSO SPL CASE	100280/2016	THE STATE OF BANDRA POLICE STATION. Vs MOHD. DANISH MOHD. SHAMSHUDDIN PATHAN.	
3	POCSO SPL CASE	100537/2017	The State Nehru Nagar Police Station Vs Kamalkishor Kundanlal Balotia	
<u>EVIDENCE</u>				
4	POCSO SPL CASE	100530/2017	The State of Mulund Police Station Vs KAUSHAL LALIT SONI	
(Main Matter REMAND APPL POCSO/0100438/2017)				
5	POCSO SPL CASE	100316/2018	The State of R.A.K.Marg Police Station Vs Imran Fakir Mohd. Qureshi	z
6	POCSO SPL CASE	1000601/2018	The State of Shahu Nagar Police Station Vs Mustkim Saleem Khan	PP
<u>REPLY/SAY</u>				
7	POCSO SPL CASE	1000408/2018	State Khar Police Station Vs Chintu @ Hussain Ashfak Hasan Shali	PP
<u>APPEARANCE</u>				
8	POCSO SPL CASE	100396/2015	The State of Tilaknagar Police Station. Vs Guruprit Jasvinder Singh	
9	POCSO SPL CASE	100444/2017	The State Trombay Police Station Vs Vishal Gajanan Acharya	

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10	POCSO SPL CASE	100305/2019	The State of Maharashtra - Nehru Nagar Police Station Vs Faizan Mohd. Sahjad Shaikh	PP
11	POCSO SPL CASE	100641/2019	The State of Maharashtra - Bandra Police Station Vs Riyaz Niyaz Ahmad Shaikh	PP
12	POCSO SPL CASE	100653/2019	The State of Maharashtra - Tilak Nagar Police Station Vs Vishalram Karnaram Jaat @ Vishal Chaudhari and Ors. 01	APP
13	POCSO SPL CASE	100740/2019	The State of Maharashtra - Shivaji Nagar Police Station Vs Aijaz Iqbal Mirza	PP
<u>R-E U-S 299 CR.P.C</u>				
14	POCSO SPL CASE	100486/2014	The State Amboli P.S Vs Sanjay Madhavrao Kamble	

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<u>EVIDENCE PART HEARD</u>				
1	POCSO SPL CASE	100017/2017	SHIVAJI NAGAR POLICE STATION. Vs SAJID NASIM AHMAD KHAN	
<u>EVIDENCE</u>				
2	POCSO SPL CASE	100097/2017	NIRMAL NAGAR POLICE STATION. Vs SUMIT SUDHIR BHINGARDIVE	
3	POCSO SPL CASE	100432/2019	The State of Maharashtra - Dharavi Police Station Vs Virendrakumar Rampratap Paswan	PP
<u>APPEARANCE</u>				
4	POCSO SPL CASE	100171/2018	The State of Gavdevi Police Station Vs Rajesh Vijay Pawar	
(Main Matter REMAND APPL POCSO/0100763/2017)				
5	SPL.CASE	100738/2020	The State Dharavi Police Station Vs Santoshkumar Padmnatha	PP
<u>REPORT</u>				
6	POCSO SPL CASE	100093/2015	The State RCF P.S Vs Bipin Gangaram Rajput	
7	POCSO SPL CASE	100160/2017	SANTACRUZ POLICE STATION Vs AKBAR KALANDAR SHAH	
<u>R-E U-S 299 CR.P.C</u>				
8	POCSO SPL CASE	100542/2017	The State Shivaji Nagar Police Station Vs Rohit Jagiram Rajput	
